

Add on Cover Wordings for Bundled Two-Wheeler Insurance Policy

Helmet Protection (UIN: IRDAN144RP0007V02201819/A0021V01202021)

In consideration of payment of an additional premium of Rs. ---/-, it is hereby understood and agreed that the Company will make an allowance of Rs. ___/- (Maximum of Rs. 2,00,000/) towards cost of replacing damaged or destroyed Helmet of same type and model due to accident involving the insured vehicle.

Benefit of this cover;

- a) shall be available only for maximum one accident during the Policy period
- b) shall not be available for Theft claims
- c) shall not be available for damage caused by deterioration, wear and tear
- d) Purchase bill in insured name required for settlement

Subject otherwise to the terms, exceptions, conditions and limitations of the Policy

INSURANCE IS THE SUBJECT MATTER OF SOLICITATION